

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-57(PB)/2018**

**IN THE MATTER OF:**

Bank of Maharashtra	....	Applicant/Petitioner
Vs.		
Amrapali Leisure Valley Developers Pvt. Ltd.	....	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH**  
**Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS**

For the Petitioner/Applicant	:	Mr. Ajay Kumar Jain, Adv.
For Operational Creditor	:	Mr. Anurag Sharma, Adv.

**ORDER**

For order, see (IB)-90(ND)/2017.